

No. J-11016/2/2024-Judicial/ E.104879
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 23rd March, 2026

ORDER

The President is pleased to accept the resignation of **Shri Abhinav Bajaj**, Group 'A' panel Counsel, Supreme Court of India, with effect from 20.03.2026.

2. Consequently, the name of **Shri Abhinav Bajaj**, Advocate figuring at serial number '23' under Table 'I' of this Department's Order No.J-11016/2/2024-Judicial dated 01.03.2024, stands omitted.

3. Hindi version of this order will follow.

Digitally signed by
Manindra Choudhary
Date: 23-03-2026
12:12:59

(Manindra Choudhary)
Assistant Legal Adviser

Copy (through email) to :-

1. PS to Hon'ble MoS (IC) L&J.
2. PSO to Law Secretary/AS/JS in Main Secretariat of this Department,
3. In-Charge, CAS of this Department,
4. The Registrar, Supreme Court of India.
5. Shri Abhinav Bajaj, Advocate with request to immediately return all the case files pertaining to Central Govt. Litigation with him to In-Charge, CAS,
6. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of panel counsel as above and all other concerned.
7. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
8. Office / spare copy.

Digitally signed by
Ramesh Kairamkonda
Date: 23-03-2026
12:18:33
(Ramesh Kairamkonda)
Section Officer (Judicial)
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